

FURTHER REVISED

**DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA
DURING ITS SEVENTH SESSION FROM
THE 20TH FEBRUARY, 2019 TO 25TH FEBRUARY, 2019.**

Wednesday, the 20th February, 2019
(11.00 A.M.)

Resumption of Discussion on Governor's Address.
(To be concluded)

Thursday, the 21st February, 2019
(10.00 A.M.)

Non-official Business

Friday, the 22nd February, 2019
(10.00 A.M.)

- i) Presentation of Finance Accounts of Government of Punjab (Volume-I and Volume-II) for the year 2017-18 and Appropriation Accounts of Govt. of Punjab for the year 2017-18;
- ii) Presentation of Excess Demands over Grants and Appropriations for the years 2011-12, 2012-13, 2013-14 and 2014-15.
- iii) Appropriation Bill in respect of Excess Demands over Grants and Appropriations for the years 2011-12, 2012-13, 2013-14 and 2014-15.
- iv) Presentation of Supplementary Demands for Grants for the year 2018-19;
- v) Appropriation Bill on Supplementary Demands for grants for the year 2018-19; and
- vi) General Discussion on Budget Estimates for the year 2019-20.

Saturday, the 23rd February, 2019 }
Sunday, the 24th February, 2019 }

Holidays

Monday, the 25th February, 2019
(2.00 P.M.)

- I. Resumption of General Discussion on Budget Estimates for the year 2019-20.
(To be concluded)
- II. Financial Business-
 - i) Discussion and Voting on Demands for Grants in respect of Budget Estimates for the year 2019-20; and
 - ii) Appropriation Bill in respect of Budget Estimates for the year 2019-20.
- III. Motion regarding Elected Committees.
- IV. Motion under Rule 16 regarding adjournment of the House sine-die.
- V. Legislative Business.

**CHANDIGARH :
THE 18TH FEBRUARY, 2019.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**

Shashi Lakhanpal Mishra
Secretary
Punjab Vidhan Sabha
Chandigarh

P.T.O.

To

All Members of the Punjab Vidhan Sabha.

No. 9-LA-2019/_____, dated Chandigarh, the 18th February, 2019.

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Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
4. the Principal Secretary to Governor, Punjab;
5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
13. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
16. the Director, Information and Public Relations, Punjab, Chandigarh;
17. the Incharge, United News of India, S.C.O. 2411-12, Sector 22-C, Chandigarh;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.

**SUPERINTENDENT,
for SECRETARY.**